

Defective Case Register from 2025-05-01 to 2025-05-01

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WA/15049/2025	SAMRESH JENA,A.S.C	2025-05-01	Put up for SR after Correction the Being aggrieved.
2	D-BLAPL/13029/2025	RUDRA NARAYAN PARIJA	2025-05-01	Page no. 11 not neat.PS case no. not correct in cause title and petition
3	D-WP(C)/17485/2025	TANMAY MISHRA	2025-05-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. certified copy of annexure -6 to be filed.
4	D-CMP/17373/2025	PRAFULLA KUMAR LENKA	2025-05-01	3-AUTHENTICATION FEE IS DEFICIENT.
5	D-WP(C)/17563/2025	SAROJA KANTA SAMAL	2025-05-01	.Subject Code Not Furnished .
6	D-ABLAPL/13156/2025	SATYADAN MOHANANDIA	2025-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date not mentioned in the v.nama.Paragraph not correctly mentioned.Page no-6 not proper arranged.Page marking not proper.
7	D-BLAPL/12832/2025	JYOTI RANJAN DEO	2025-05-01	-Provision of law incorrectly furnished.2-Age of the petitioner does not tally with Bail rejection order.3-Page no.19 20 and21 not legible.
8	D-WP(C)/15354/2025	AJIT CH MOHAPATRA	2025-05-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
9	D-WP(C)/17466/2025	TANMAY MISHRA	2025-05-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Certified copy of annexure -6 to be filed.
10	D-CRLA/12975/2025	KAUSTUVA MOHANTY	2025-05-01	1.Court Fee Rs. 6 / not paid 2.Vakalatnama properly stamped, Executed and accepted - Yes ,but mobile no .not furnished
11	D-CRLMC/12115/2025	AKSHAYA KUMAR SAHOO	2025-05-01	1. Prayer of the CRLMC not correctly furnished.
12	D-CRLMC/12118/2025	AKSHAYA KUMAR SAHOO	2025-05-01	1. Prayer of the CRLMC not correctly furnished.
13	D-WP(C)/17482/2025	TANMAY MISHRA	2025-05-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. certified copy of annexure -6 to be filed.
14	D-CRLMP/12220/2025	SUBASH CHANDRA PUSPALAKA	2025-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. IN AFFIDAVIT HEADING, THE WORD W.P (C) BE OMITTED

15	D-WP(C)/17476/2025	TANMAY MISHRA	2025-05-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. certified copy of annexure -6 to be filed
16	D-RSA/15041/2025	TIKERAM MEHER	2025-05-01	1.Date mentioned in the Annexure-2 be corrected in the Index.
17	D-WP(C)/18100/2025	AKSHAYA KUMAR JENA	2025-05-01	1.Age of petitioner No -1 not tally in affidavit as well as declaration. 2. Page No 91 not neat and legible
18	D-WP(C)/17515/2025	ULLASH CHANDRA MOHANTY	2025-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of petitioner not tally with cause title and affidavit.Occupation not mentioned in the affidavit.Name of the Adv not mentioned capital letter in the v.nama.
19	D-ABLAPL/12944/2025	DEEPAK KU SAHOO	2025-05-01	Authorization to swear the affidavit on behalf of other petitioner not furnished in affidavit.
20	D-BLAPL/13024/2025	RUDRA NARAYAN PARIJA	2025-05-01	PS case no. wrongly mentioned in para-1 and 2.
21	D-ABLAPL/13098/2025	HRUDANANDA MOHAPATRA	2025-05-01	Name of the P.S. dose not tally in the petition.
22	D-BLAPL/9781/2025	SWARAJ PATEL	2025-05-01	14-NOT PROPERLY INDEXED. ndex not page marked.Name of informant should not be mentioned as per standing order at para -2 Put up for further SR.
23	D-MACA/17618/2025	ADAM ALI KHAN	2025-05-01	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 56 days
24	D-WP(C)/16064/2025	BRUNDABAN ROUT	2025-05-01	Page Nos.19 to 21 neat copies not filed.
25	D-ABLAPL/12996/2025	SATYA NARAYAN MISHRA 4	2025-05-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. F.I.R.Copy is not neat and legible. 2.Date chart is not correctly paginated.
26	D-WP(C)/16253/2025	SOUBHAGYA CHANDRA DEV DASH	2025-05-01	Annexure -6 not neat and legible
27	D-MACA/17628/2025	ADAM ALI KHAN	2025-05-01	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 14 days
28	D-WP(C)/16249/2025	GOPAL KRUSHNA NANDA	2025-05-01	Declaration paragraphs 1 to 14 are wrongly stated in place of 1 to 20.
29	D-CONTC/18046/2025	ADV	2025-05-01	PAGE NOS. 7 TO 10 NOT NEAT AND LEGIBLE
30	D-WP(C)/16241/2025	GOPAL KRUSHNA NANDA	2025-05-01	This petition be converted as WP(CRL)
31	D-WP(C)/17484/2025	TANMAY MISHRA	2025-05-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. certified copy of annexure -6 to be filed.

32	D-ABLAPL/12889/2025	BIPIN KUMAR NAYAK	2025-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.All paragraphs in the petition are not under Affidavit.
33	D-WP(C)/16292/2025	ASHOK KUMAR SARANGI	2025-05-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
34	D-ABLAPL/12888/2025	BIPIN KUMAR NAYAK	2025-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. All paragraphs in the petition are not under Affidavit. 2.The name of the petitioner mentioned in Index,Synopsis,Date Chart and Affidavit is not proper.
35	D-ABLAPL/12945/2025	JUGALA KISHORE PANDA	2025-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1- Code not mentioned in the assesment slip.2-Occupation not mentioned in affidavit.
36	D-BLAPL/13157/2025	SOUBHAGYA KUMAR DASH	2025-05-01	One LTI is attested by Asst Jailor, Sub-Jail, Anandapur in V Nama without proper identification
37	D-BLAPL/13037/2025	BALGOPAL MISHRA	2025-05-01	W/o mentioning in cause title and rej. order not tally with affidavit.
38	D-ABLAPL/12949/2025	JYOTIRMAYA SAHOO	2025-05-01	1-Name of petitioner no. 7 not tally with the name executed in vakalatnama.
39	D-CRLMP/13118/2025	RAJAT KUMAR PANDA	2025-05-01	PagesNo101 to 134(Annexure-7) neat copies not filed.
40	D-BLAPL/13035/2025	SATYABRATA DASH	2025-05-01	Name of dist. not correct in cause title.
41	D-CRLMP/11630/2025	KARUNAKAR GAYA	2025-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1)Petitioner Occupation not furnished correct. (2) F.I.R/PS. No. not tally with cause Title. (3)Page No.15 correction the annexure Number.
42	D-BLAPL/12011/2025	MONOMOY BASU	2025-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. C.copy of rej. order not page mark and reflected in index , date chart . and petition . 2. Not properly arranged . 2Age not tally with rej. order
43	D-BLAPL/12977/2025	SRINIVAS MOHANTY	2025-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the petitioner not tally with cause title and affidavit.Paragraph not

				furnished.Date not mentioned in the v.nama.
44	D-BLAPL/12979/2025	MANAS KUMAR CHAND	2025-05-01	S.T number not tally with Rejection order and cause title.
45	D-BLAPL/12981/2025	ABHAS MOHANTY	2025-05-01	As per Standing order no-3 dated 9.7.24 the name of the victim/informant mentioned in the petition copy.Then S.R will be made.
46	D-MACA/17640/2025	SOMNATH ROY	2025-05-01	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 46 days
47	D-BLAPL/12982/2025	MANAS KUMAR CHAND	2025-05-01	Paragraph not mentioned in the affidavit.
48	D-ABLAPL/13057/2025	SUSANTA KUMAR LENKA	2025-05-01	1. Name of the Advocate in the capital letter is not furnished clearly in the application.
49	D-MACA/17649/2025	SOMNATH ROY	2025-05-01	1. Period of Delay 37 days
50	D-WP(C)/17601/2025	DIPTI RANJAN BHOKTA	2025-05-01	Page 13 to 15 not neat.Page 19 and 26 not legible
51	D-WP(C)/17836/2025	BISWARANJAN MAHARATHA	2025-05-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
52	D-BLAPL/12983/2025	ATUL KUMAR MOHANTY	2025-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Honble Court not tally with Rejection order and cause title.Occupation not mentioned in the affidavit.Page 14 not neat. 2..Receipt Showing Serv.copy To CBI not Filed.
53	D-MACA/17654/2025	RIMJHIMBALA PATI	2025-05-01	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
54	D-ABLAPL/13052/2025	OM SWARUP	2025-05-01	1.The name of husband and father furnished same in the affidavit. 2. Subject matter of the synopsis and list of dates are not properly furnished.
55	D-BLAPL/12985/2025	SUSHANTA HARICHANDAN	2025-05-01	Date of Rejection order not tally with Index.
56	D-CRLREV/13040/2025	SANTOSH KUMAR MOHANTY	2025-05-01	1.Copy of Trial Court Judgement / Order - Certified copy of judgement not filed but xerox attested copy of same filed . 2. Certificate of good grond not furnished . 2 .Date of appellate court judgement furnished in index ,para-5 of appeal memo appears not correct .Trial court and Apellate courty judgement are not separately annexure marked .
57	D-ABLAPL/13054/2025	PRONOY MOHANTY	2025-05-01	1.In affidavit Occupation of the petitioner is not furnished . 2.In Annexure-1 ,page no-14 is not neat and legible. 3.Paragraph no-3 furnished twice in the application
58	D-CRLREV/12506/2025	BISWAJIT NAYAK	2025-05-01	Put up for S .R after redacting the name of informant from appeal memo .

59	D-ABLAPL/12942/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-05-01	1-Enrolment number not indicated wherever signature of such Advocate.2- Page number 9 not neat and legible.
60	D-BLAPL/13300/2025	SITIKANT MISHRA	2025-05-01	Honble Court not tally with Rejection order and cause title.P.R no not tally with Rejection order ,Petition copy and cause title.
61	D-CRLREV/10842/2025	BIPIN KUMAR CHOUDHURY	2025-05-01	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Copy of Trial Court Judgement / Order -Not filed . Certificate of good grounds not furnished . 2 .In cause title matter out of which misc case arise furnished wrongly .
62	D-ABLAPL/13080/2025	PARTHA SARATHI DAS	2025-05-01	1.Detail name and address of the petitioners is not reflected in the V. Nama as per cause title of the application.
63	D-CRLREV/12556/2025	RAMESH CHANDRA MAHARANA	2025-05-01	1.Deficit A .fees of Rs .6 / to be paid 2.Deficit A .fees of Rs .1.60 paisa to be paid .
64	D-MACA/17688/2025	ANUPAM DASH	2025-05-01	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Court Fee Rs.12782/ payable not paid
65	D-ABLAPL/13074/2025	RAJIBA BIHARI MISHRA	2025-05-01	1 In V. Nama Petitioner age is not tally with the cause title of the application.
66	D-CMP/17447/2025	MAHESWAR MOHANTY	2025-05-01	1.A.Fee Rs.10/- Not Paid.
67	D-WP(C)/18034/2025	KISHORE KUMAR MISHRA	2025-05-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Fathers name of OP No 5 to 15 not furnished in the cause title. 2. Age of the petitioner not tally in the cause title as well as affidavit
68	D-WP(C)/17797/2025	LALITENDU MISHRA	2025-05-01	Age of the petitioner not tally in cause title as well as affidavit
69	D-ABLAPL/13075/2025	BHARAT BHUSAN ROUSTRAY	2025-05-01	1. G.R case no is not furnished correctly in the cause title page,Paragraph-1 and 7 of the application. 2.In prayer portion of the application name of the police station,G.r case no and P.s case no is not furnished correctly.
70	D-ABLAPL/12807/2025	RITURANJAN CHHOTARAY	2025-05-01	1. Copy of order in ABLAPL No. 2441 of 2025 disposed of on 12. 03.2025 not filed.
71	D-ABLAPL/12122/2025	TAPAN KUMAR JENA SAMANTA	2025-05-01	1.Address of the petitioner mentioned in the cause title is not tally with V. nama
72	D-ABLAPL/12894/2025	DIBYA PRAKASH MISHRA	2025-05-01	14-NOT PROPERLY INDEXED. 1.Index is not properly paginated. 2.Synopsis and date Chart are not properly paginated. 3.The name of the petitioner in Index,Cause Title and Affidavit is not proper as well as age mentioned in the Affidavit. 4. Mobile No. of

				the Advocate has not been mentioned in the petition.
73	D-ABLAPL/12725/2025	BIJAYA KUMAR SAHOO	2025-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. The Notarial Affidavit not made in the petition. 2.The name of the Victim and Victims husband may be redacted from the petition.
74	D-CMP/17397/2025	ALOK KUMAR MOHAPATRA	2025-05-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
75	D-WP(C)/16429/2025	DWARIKA PRASAD MOHANTY	2025-05-01	Page 9 not neat
76	D-WP(C)/16403/2025	MAHENDRA KUMAR SAHOO	2025-05-01	Page 25 not neat.
77	D-WP(C)/17190/2025	PRADEEPTA KUMAR SWAIN	2025-05-01	L.A.A.Rs.10/- to be paid in V.nama.
78	D-WP(C)/16206/2025	BIBHU PRASAD DAS	2025-05-01	Address of O.P No-2 not mentioned in the Petition
79	D-CMP/17415/2025	BRAHMANANDA TRIPATHY	2025-05-01	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Date not mentioned in the annexure-3.
80	D-FAO/16683/2025	PRABHAT KUMAR DASH	2025-05-01	1. Put up for SR after filing of consolidated FAO.
81	D-CONTC/15412/2025	ADV	2025-05-01	1.Code not furnished
82	D-CONTC/15535/2025	ADV.	2025-05-01	1. Name of the deponent on affidavit does not tally with cause title.
83	D-WP(C)/15785/2025	SUKANTA KUMAR NAYAK (2)	2025-05-01	CMP.NO. , not furnished in ref. certificate and para.8 of petition.
84	D-WP(C)/17750/2025	KISHORE KUMAR MISHRA	2025-05-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
85	D-FAO/15389/2025	SURYA NARAYAN PATNAIK,A.G.A	2025-05-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Annexure number not correctly mentioned in page no.15. 2. Date of order not correctly furnished in Index page vide annex-1. 3. Serial number not correctly furnished in Index.
86	D-WP(C)/17446/2025	TIRTH KUMAR SAHU	2025-05-01	1. Date of order sl. no. 11 not correctly furnished in Index page.
87	D-CONTC/15364/2025	SUNIL KUMAR PANDA	2025-05-01	This CONTC Petition is premature one

88	D-WP(C)/16385/2025	PRAVASH CHANDRA MAHAPATRA	2025-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
89	D-BLAPL/13038/2025	DEEPAK RANJAN PARIDA	2025-05-01	G.R. NO. 262/ 2025, not furnished in cause title as per rej. order
90	D-CONTC/15538/2025	ADV.	2025-05-01	1. Date of order passed in CONTC No. not properly mentioned in Book mark
91	D-ABLAPL/12890/2025	HAREKRUSHNA MALIK	2025-05-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Undertaking for filing of English translated copy of F.I.R. not filed. 2.The name of the Advocate in capital letters in the petition not furnished. 3.The name of the petitioner No.1 is not correctly mentioned in Index,Synopsis,,Date chart,Cause title and Affidavit.
92	D-BLAPL/13041/2025	PRASANTA KUMAR NANDA	2025-05-01	S/o. Late Laichan Pujari in rej. order , not tally with cause title.
93	D-CONTC/15532/2025	ADV.	2025-05-01	1.Name of the deponent on affidavit does not tally with cause title.2. Page no.15 not neat
94	D-CONTC/15068/2025	ADV.	2025-05-01	SIGNATURE OF THE DEPONENT NOT TALLY WITH THE PETITION
95	D-BLAPL/13043/2025	PRASANTA KUMAR NANDA	2025-05-01	1. As per FIR. details date of disp.of not mentioned in ref. certificate. 2.S/o. Late Bhagirathi in rej. order not tally with cause title.
96	D-ABLAPL/13133/2025	SURYAKANTA DWIBEDI	2025-05-01	20-VERNACULAR CERTIFICATE NOT FURNISHED.
97	D-ABLAPL/13049/2025	CHITTA RANJAN PATTNAIK	2025-05-01	1.This case related to sexual offence and POCSO act the name of the victim/informant deleted from the petition as per the standing order and put up S.R. thereafter.
98	D-BLAPL/13044/2025	PRASANTA KUMAR NANDA	2025-05-01	S/o. Late Irma in rej.order not tally with cause title.
99	D-WP(C)/17129/2025	LAXMIDHAR DASH	2025-05-01	Petition not correctly addressed to Honorable Court
100	D-ABLAPL/13089/2025	SANJIB KUMAR BHANJADEO	2025-05-01	.Petition not correctly addressed to Honorable Court
101	D-BLAPL/13036/2025	PRATIK NAYAK	2025-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. paragraphs not furnished in declaration of affidavit. 2.Age of petitioner in cause title , not tally with rej. order and also name of fathers in affidavit and cause title not tally
102	D-BLAPL/13056/2025	SUSANTA KUMAR LENKA	2025-05-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. BLAPL nO. 1174/2025, date of disp. of not tally with FIR detail. 2page no. 51 not neat.
103	D-ABLAPL/13058/2025	CHITTA RANJAN PATTNAIK	2025-05-01	1.Code not indicated in index.2. Spelling does not tally in cause title in connection with signature in V. nama of petitioner no 6.

104	D-BLAPL/13108/2025	BIKRAM CHANDRA GHADEI	2025-05-01	.Name of petitioner and op not mentioned in affidavit in connection with proper format
105	D-WP(C)/16478/2025	SUDEEP KUMAR SARANGI	2025-05-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Petition not correctly addressed to Honorable Court
106	D-BLAPL/13053/2025	SUSANTA KUMAR LENKA	2025-05-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 134 and 136 not neat.
107	D-WA/15825/2025	JAYANTA KUMAR BAL,A.G.A	2025-05-01	Provision of Law Not correctly furnished.
108	D-WP(C)/16390/2025		2025-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Occupation not mentioned in the affidavit and also I.A.Page 108 not neat.V>Nama not filed in the petition copy.
109	D-CRLA/12866/2025	DASARATHI DASH	2025-05-01	In being aggrieved ,date of judgement furnished appears not correct .
110	D-ABLAPL/13100/2025	AMLAN SHAKTI PAUL	2025-05-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. i) page no-10 not legible.ii) Name of the petitioner wrongly mention in affidavit.
111	D-WP(C)/16396/2025	JAGAMOHAN PATTANAIK	2025-05-01	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 93 103 not neat.
112	D-LAA/17431/2025	BISWARANJAN DALAI	2025-05-01	This may be regd. as WP(C).
113	D-BLAPL/13160/2025	DHANANJAYA MUND	2025-05-01	Attesting Jailer seal is partly not available in V Nama
114	D-CRLMC/13093/2025	MANOJ VERMA	2025-05-01	1.At page nos.15 17 and 18 Annex-2 3 and 4 are not exhibited.2.Hologram of Rs.50/- to be paid.
115	D-CRLREV/12881/2025	BINAYAK MOHAPATRA	2025-05-01	put up for S .R after filing of c.copy impugned order .
116	D-CMAPL/15773/2025	ADV.	2025-05-01	Put up for S.R after filing of the C.Copy of the impugned order
117	D-CRLMC/11248/2025	BRUNDABAN ROUT	2025-05-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. S/o., op. no.2 in cause title not tally with annex.5 . 2.page nos. 83 to 85 are not neat . 3.C.copy of annex.5 not filed.

118	D-WP(C)/16463/2025	BISHNU PRASAD PRADHAN	2025-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of the deponent on affidavit does not tally with cause title.
119	D-CRLREV/13021/2025	GOPINATH MISHRA	2025-05-01	1.Copy of Trial Court Judgement / Order - C .copy not filed ,xerox attested copy of same is filed under annexure -1
120	D-ABLAPL/13185/2025	PITAMBAR BEHERA	2025-05-01	1.G.R.case not mentioned in petition.
121	D-CRLMC/12862/2025	SURYAKANTA DWIBEDI	2025-05-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED C.copy of annexure -4 not filed
122	D-WP(C)/16470/2025	MAMATA MISHRA	2025-05-01	.Receipt Showing Serv.copy To cg not Filed.
123	D-CONTC/15131/2025	KIRAN KUMAR PATEL	2025-05-01	IN PAGE NO.1 HEADING DATE OF DISP. IS WRONG
124	D-ABLAPL/13111/2025	ACHYUTANANDA PATTANAIK	2025-05-01	P.S. case no. and G.R. case no. wrongly mention in Synopsys.
125	D-ABLAPL/13120/2025	KISHORE KUMAR MISHRA	2025-05-01	.Subject Code incorrectly Mentioned
126	D-WP(C)/16472/2025	SUBHRANSU BHUSAN MOHANTY	2025-05-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit not correctly furnished on declaration of the petition and I.A.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 01-05-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/176/2023	CMAPL/176/2023	TANMAY MISHRA	OTHERS. COURT FEE OF RS 6 /- NOT PAID